

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.353/2018
And
CP No. 138/Chd/Pb/2018**

**Under Section 242 & 242 of
the Companies Act, 2013**

In the matter of:

Harish Jain ...Petitioner
Vs.

Haveli Restaurant
& Resorts Ltd. & Ors.

...Respondents

Present: Mr.Rajinder Mahajan, Advocate for petitioner.

As per office report, petitioner has filed documents in CA No.353/2018. The same be taken on record subject to just all exceptions. CA No.353/2018 stands disposed of.

Arguments heard at the preliminary stage. Reserved.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

Sept 04, 2018
subbu